GOVERNMENT OF INDIA MINISTRY OF STEEL

LOK SABHA UNSTARRED QUESTION NO.2257 FOR ANSWER ON 08/03/2021

MANUFACTURING ELECTRO GALVANIZED STEEL

2257. SHRI KHAGEN MURMU:

Will the Minister of STEEL be pleased to state:

(a) whether some publically listed companies have taken action in line with Atmanirbhar Bharat policy for putting an end to imports of electro galvanized Steel and if so, the details thereof;

(b) the action taken by the Government to localize the Electro galvanized alloy steel and start its domestically manufactured procurement to reduce imports?

ANSWER

THE MINISTER OF STEEL

(SHRI DHARMENDRA PRADHAN)

(a)&(b): Steel industry is a deregulated sector and the decisions regarding setting up production capacity of any steel grades are taken by individual company, based on techno-economic considerations. The steps taken by the Government inter-alia include the following:-

- (i) National Steel Policy, 2017 notified on 08th May, 2017 envisages domestically meeting the entire demand of steel and high-grade automotive steel, electrical steel, special steel and alloys for strategic applications.
- (ii) 'Domestically Manufactured Iron & Steel Products Policy (DMI&SP) has been notified with an objective to encourage production and consumption of domestically produced steel.
- (iii) Government has issued the Steel and Steel Products Quality Control Orders through which it has directed compulsory BIS certification for 145 Iron and Steel Products, which includes IS-17404:2020 (Electrogalvanized Hot Rolled and Cold Rolled Carbon Steel Sheets and Strips) under the purview of QCO.
- (v) Production Linked Incentive (PLI) Scheme recently announced by the Government inter-alia includes 'Specialty Steel'.
